

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-2590-JK (LD) of 2024

DATED:- 26- 02 - 2024

Sanction is hereby accorded to the appointment of Officer's of Health and Medical Education Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

No:- LAW-OIC/13/2024

Dated: 26.02.2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Health and Medical Education Department
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No.2590 -JK(LD) of 2024 dated 26.02.2024

S.No.	Case title	OIC
1	SWP No. 1620/2018 titled Dr. Shabnum Ara Choudhary Vs Union Territory of Jammu & Kashmir & others.	Dr. Sanjay Sharma, Dy. Director Health Services (Dentistry)
2	SWP No. 3401/2015 titled Bashir Ahmad Vs State of Jammu & Kashmir & others	
3	OA No. 629/2023 titled Dr. Vikram Vir Bhushan V/s Union Territory of Jammu & Kashmir & others.	Mr. Vishwa Bandu, Administrative Officer, GAMC
4	OA No. /2022 titled Ghulam Rasool Vs UT of Jammu and Kashmir.	Dr. Sanjay Sharma, Dy. Director (Dentistry) Health

